

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/815/2021



Chandigarh, this the 6th day of August, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

Manoj Kumar S/o Sh. Ram Diya (Group C post) aged
about 32 years, resident of House No. 17, Block No. 11,
Nehra Pati VPO Daohla District Jind.

...Applicant

(BY ADVOCATE: Sh. Sube S. Kaushik)

VERSUS

1. Union of India through its Secretary to Government of India, Ministry of Home Affairs, North Block, New Delhi. Pin-110001.
2. Chandigarh Administration, through its Transport Secretary, U.T. Chandigarh, 4th Floor, Civil Secretariat, Sector-9, Chandigarh. Pin-160009.
3. The Director, Chandigarh Transport Undertaking, Plot No. 701, Industrial Area, Phase-I, Chandigarh (UT), Pin-160001.
4. General Manager, Chandigarh Transport Undertaking, Depot No. I, Plot No. 701, Industrial Area, Phase-I, U.T. Chandigarh, Pin-160002.

...Respondents



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. After arguing the matter for some time, learned counsel for the applicant has prayed for withdrawal of the Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)
Member (A) Member (J)

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